

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

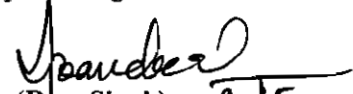
ORDER

NO: 110

DATED: 21-05-2015

Sanction is hereby accorded to the additional allotment of funds under various object Heads in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts & 2030- Stamps & Registration for the current year 2014-15, as per annexure to this Order.

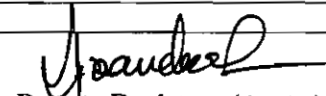
By Order


(Ram Singh) 2015
Deputy Registrar (Accts)

No: 3719-4100/AC
IAC

Dated: 21-05-2015

1-22	Pr. D&S Judge, Jammu// Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri / Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora /Kupwara/Anantnag/Kulgam/Leh/Kargil.
23-31	Addl. D&S Judge, Jammu/Udhampur/Doda/Rajouri/Kathua/Srinagar/Pulwama/Anantnag/Baramulla.
31-34	1 st Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
35-36	2 nd Addl. District & Sessions Judge, Jammu/ Srinagar
37-38	3 rd Addl. District & Sessions Judge, Jammu/Srinagar
39.	4 th Addl. District & Sessions Judge, Srinagar
40-41	Addl. Distt. Judge (Bank Cases) Jammu/ Srinagar
42	Addl. Distt. Judge (Matrimonial Cases) Jammu
43-44	Spl. Judge Anticorruption Srinagar/Jammu
45-46.	Addl. Judge Anticorruption Jammu/Srinagar
47-68	C.J.M. Jammu/ Samba/Kathua/Udhampur/Reasi/Ramban/ Kishtwar/Doda/Rajouri/Poonch/Srinagar/ Ganderbal/ Budgam/Pulwama/ Shopian/Anantnag/Kulgam//Handwara/ Bandipora/Leh/Kargil/Sopore.
69-82	Sub Judge, Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshara/Surankote/Chadoora/Vailoo/ Bijbehara/Baramulla/Uri/Pattan/Kupwara.
83	Judge Small Causes Court, Srinagar
84-85	City Judge Jammu/Srinagar
86-87	Municipal Magistrate Jammu/Srinagar
88-89	Special Mobile Magistrate (Trf.) Srinagar/Jammu
90-103	Special Mobile Magistrate (Under 13 th Finance Commission), Srinagar/Pulwama/Baramulla/ Anantnag/Budgam/Trehgam/Leh/Jammu/Kathua/Udhampur/ Rajouri/Poonch/Bhaderwah
104-105	P&T Magistrate, Srinagar/Jammu
106	Forest Magistrate (Sub Judge)Srinagar.
107	Electricity Magistrate Jammu.
108	Excise Magistrate Jmmu.
109	Spl. Railway Mgst. Jammu.
110-111	Addl. Mobile Magistrate (Trf.) Srinagar/Jammu
112	City Munsiff, Srinagar
113-118	District Mobile Magistrate (T), Udhampur/Kathua/Doda/Rajouri/Poonch/ Anantnag/Sopore/
119-180	Munsiff, Jammu/ R.S.Pura/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/ Mahanpur/Chenani//Majalta/Udhampur/Reasi/Katra/Mahore/Ramban/Banihal/Gool/Kishtwar/Bhaderwah/ Gandoh/Thathri/Kotranka//Kalakote/Sunderbai/Thanmandi/Budhal/Mendhar/Ganderbal/Kangan/ Budgam/Charari-sharief/Chadoora/Magam//Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Ashmuqam/ Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/Tangmarg/Boniyar/Dangi wacha/Kupwara/Handwara/ Tanghdar/Sogam/Bandipora/Sumbal/Gurez/Nobra//Sankoo/Zanskar.
181	Addl. Munsiff Samba.
182-183	1 st Addl. Munsiff, Srinagar/Jammu (Forest Mag Jammu)
184-185	2 nd Addl. Munsiff, Srinagar/Jammu
186-187	3 rd Addl. Munsiff, Jammu/ Srinagar
188-210	Additional/Special Mobile Magistrate (Under 13 th Finance Commission), Pantha Chowk/Ganderbal A wantipora/Shopian/Chandoosa/Bandipora/Kulgam/Pahalgam/Beerwah/Kralpora/Batalik (Drass) R.S.Pura/Samba/Billawar/Udhampur/Reasi/Thannamandi/Surankote/Doda/Ramban/ <i>Nobra</i>
211-212	Sub Registrar, Jammu/Srinagar
213	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
214	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
215-381	Treasury Officer R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basholi/Billawar/Bani/Mahanpur /Udhampur/Ramnagar/Chenani/Majlta /Reasi/ Katra/Ramban/Batote/Banihal/Gool/Kishtwar/Bhaderwah/Doda /Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Poonch/Surankote /Mendhar/Ganderbal/Kangan/Budgam/Chandoora/Charari-sharief./Magam/Pulwama/Tral/Pampore/Shopian/ Anantnag/Vailoo/Bijbehara/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/Sopore/ Pattan/Uri/Tangmarg/Boniyar/Dangi wacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipor/Sumbal/Leh/Nobra/Kargil/Sankoo/Zanskar/Trehgam/Chandoosa/Beerwah/A wantipora/ Kralpora/Pahalgam/Batalik/for information and n/a.
382	Order file.


Deputy Registrar (Accts)
2015/15

Annexure "A"

O.No 110

Dated 21-05-2015

District Srinagar				
S.No	Name of the Court	"POL"	"O.E"	"T.A"
1.	Pr.D&S Judge,Srinagar	00.20	00.15	00.15
2	Addl.D&S Judge,Srinagar	---	00.10	00.10
3	Ist.Addl.D&S Judge,Sringar	---	00.10	00.10
4	2 nd . Addl.D&S udge,Sringar	---	00.10	00.10
5	3 rd .. Addl.D&S Judge,Sringar	---	00.10	00.10
6	4th. Addl.D&S Judge,Sringar	---	00.10	00.70
7	Add.D.J.(Bank Cases)Srinagar	---	00.05	00.10
8	Spl.Judge Anticorruption,Srinagar	---	00.10	00.10
9	Addl.D&S Judge Anti Corruption Sgr.	---	00.10	00.10
10	C.J.M.Srinagar	00.10	00.10	00.10
11	Judge Small Causes Court Srinagar	00.10	00.10	00.10
12	City Judge, Srinagar	00.10	00.10	00.10
13	Municipal Mag. Srinagar	00.10	00.10	00.10
14	Forest Mag. Srinagar	00.10	00.10	00.60
15	Spl. (M.M)Traffic, Srinagar	00.25	00.10	00.30
16	P&T Mag. Srinagar	00.10	00.10	00.15
17	Spl. Mobile Magistrate, Srinagar (under 13 th Finance Commission)	00.10	00.10	00.30 <i>ganderbal</i>
18	Addl. M.M.(T)Srinagar	00.25	00.10	00.30
19	Ist.Addl.Munsiff Srinagar	00.10	00.10	00.30
20	2 nd .Addl.Munsiff, Srinagar	00.10	00.10	00.10
21	3 rd .Addl.Munsiff, Srinagar	00.10	00.10	00.10
22	City Munsiff, Srinagar	00.10	00.10	00.10
23	Sub Registrar, Srinagar	00.10	00.10	00.10
24	Addl. Mobile Magistrate, Pantha Chowk (under 13 th Finance Commission)	00.10	00.10	00.10

S.No	Name of court.	"POL"	"O.E"	"T.E"
District Ganderbal				
1.	Pr.District & Sessions Judge Ganderbal.	00.15	00.15	00.15
2.	Chief Judicial Mgst,Ganderbal	00.10	00.10	00.10
3.	Munsiff Ganderbal	00.10	00.05	00.10
4.	Munsiff Kangan	00.10	00.10	00.10
5	Addl. Mobile Magistrate, Ganderbal (under 13 th Finance Commission)	00.10	00.10	00.10

District Pulwama				
		"POL"	"O.E"	"T.E"
1	Pr.D&S Judge,Pulwama	00.15	00.15	00.15
2	Addl.D&S Judge Pulwama	00.10	00.10	00.10
3.	C.J.M (Sub-Judge,)Pulwama	00.10	00.10	00.10
4	Spl. Mobile Magistrate, Pulwama (under 13 th Finance Commission)	00.10	00.10	00.10
5	Munsiff,Pulwama	00.10	00.10	00.10
6.	Munsiff Tral	00.10	00.10	00.10
7	Munisff Pampore	00.10	00.10	00.50
8	Addl. Mobile Magistrate, Awantipora (under 13 th Finance Commission)	00.10	00.10	00.10

ganderbal

Annexure "A"

o No. 110 - 2

Dated 21-05-2015

	District Shopian	"POL"	"O.E"	"T.E"
1.	Pr.District & Sessions Judge, Shopian	00.15	00.15	00.15
2.	Chief Judicial Mgst.Shopian	00.10	00.10	00.10
3.	Munsiff Shopian x	---	00.05	00.10
4.	Adl. Mobile Magistrate, Shopian (under 13 th Finance Commission)	00.10	00.10	00.50

	District Baramulla	"POL"	"O.E"	"T.E"
1.	Pr.D&S Judge,Baramulla	00.15	00.15	00.15
2.	Addl.D &S Judge Baramulla x	----	00.05	00.10
3.	Addl. D&S Judge, Sopore	00.12	00.25	00.80
4.	Ist Addl.D&S Judge Baramulla	---	00.10	00.10
5.	Sub-Judge Pattan	00.10	00.10	00.10
6.	Sub-Judge Baramulla	00.10	00.10	00.10
7.	Sub-Judge Uri	00.10	00.10	00.10
8.	C.J.M Sopore	00.10	00.10	00.10
9.	Spl. Mobile Magistrate, Baramulla (under 13 th Finance Commission)	00.10	00.10	00.10
10.	Munsiff Tangmarg	00.10	00.10	00.10
11.	Munsiff Boniyar	00.10	00.10	00.10
12.	Munsiff Baramulla	00.10	00.10	00.10
13.	D.M.M.(T) Sopore.	00.20	00.10	00.20
14.	Munsiff Dangi wacha (Rafiabad)	00.10	00.10	00.10
15.	Addl. Mobile Magistrate, Chandoosa (under 13 th Finance Commission)	00.10	00.10	00.10

	District Bandipora.	"POL"	"O.E"	"T.E"
1.	Pr.District & Sessions Judge Bandipora	0-15	00.15	00.15
2.	C.J.M. Bandipora	00.10	00.10	00.10
3.	Munsiff Bandipora	00.10	00.10	00.10
4.	Munsiff Gurez x	---	00.05	00.10
5.	Munsiff Sumbal	00.10	00.10	00.10
6.	Addl. Mobile Magistrate, Bandipora (under 13 th Finance Commission)	00.10	00.10	00.10

	District Kulgam	"POL"	"O.E"	"T.E"
1.	Pr.District & Sessions Judge Kulgam	00.15	00.15	00.15
2.	C.J.M.Kulgam	00.10	00.10	00.10
3.	Munsiff Kulgam	00.10	00.10	00.10
4.	Munsiff D.H.Pora	00.10	00.05	00.10
5.	Munsiff Qazigund	00.10	00.10	00.10
6.	Addl. Mobile Magistrate, Kulgam (under 13 th Finance Commission)	00.10	00.10	00.10

Spandil

Annexure "A" NO-110 dated 21-05-2015

	District Anantnag	"POL"	O.E	T.E
1	Pr.D&S Judge, Anantnag	00.15	00.15	00.50
2	Addl.D&S Judge Anantnag.	00.12	00.10	00.20 <i>hand</i>
3	CJM Anantnag	00.10	00.10	00.10
4	Sub-Judge Vailoo	00.10	00.10	00.10
5	Sub-Judge Bijbehara	00.10	00.10	00.10
6	Spl. Mobile Magistrate, Anantnag (under 13 th Finance Commission)	00.10	00.10	00.30 <i>hand</i>
7	D.M.M. (T) Anantnag	00.20	00.10	00.10
8	Munsiff Anantnag	00.10	00.10	00.10
9	Munsiff Dooru	00.10	00.10	00.10
10	Munsiff, Aishmuqam	00.10	00.05	00.10
11	Munsiff Shangus	00.10	00.05	00.10
12	Addl. Mobile Magistrate, Pahalgam (under 13 th Finance Commission)	00.10	00.10	00.20

	District Budgam	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge Budgam	00.15	00.15	00.15
2	C.J.M. Budgam	00.10	00.10	00.10
3	Sub Judge Chadoora	00.10	00.10	00.10
4	Spl. Mobile Magistrate, Budgam (under 13 th Finance Commission)	00.10	00.10	00.10
5	Munsiff Budgam	00.10	00.10	00.10
6	Munsiff Char-i-sharief	00.10	00.10	00.10
7	Munsiff Chadoora	00.10	00.10	00.10
8	Munsif Magam	00.10	00.10	00.10
9	Addl. Mobile Magistrate, Beerwah (under 13 th Finance Commission)	00.10	00.10	00.10

	District Kupwara	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge Kupwara	00.15	00.15	00.10
2	Addl.D&S Judge, Handwara	00.12	00.25	00.80
3	Sub-Judge Kupwara	00.10	00.10	00.10
4	C.J.M. Handwara	00.10	00.10	00.10
5	Spl. Mobile Magistrate, Trehgam (under 13 th Finance Commission) x	---	---	----
6	Munsiff, Tangdhar x	00.10	00.05	00.10
7	Munsiff Sogam	00.10	00.10	00.10
8	Munsiff, Kupwara	00.10	00.10	00.10
9	Munsiff Handwara	00.10	00.10	00.10
10	Addl. Mobile Magistrate, Kralpora (under 13 th Finance Commission)	00.10	00.10	00.10

Annexure "A"

0-Ne-110

Dated 21-08-2015

	District, Leh	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge,Leh	00.15	00.15	00.80
2	C.J.M. Leh	00.10	00.10	00.10
3	Spl. Mobile Magistrate, Leh (under 13 th Finance Commission) x	---	---	---
4	Munsiff, Nobra	00.10	00.10	00.10
5	Addl. Mobile Magistrate, Nobra (under 13 th Finance Commission)	00.10	00.10	00.10

	District Kargil	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge Kargil	00.15	00.15	00.80
2	CJM Kargil	00.10	00.10	00.10
3	Munsiff,Sankoo	00.10	00.10	00.10
4	Munsiff, Zanskar	00.10	00.10	00.10
5	Addl. Mobile Magistrate, Batalik (Drass) (under 13 th Finance Commission)	00.10	00.10	00.30

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Annexure "A"

O.No-110

Dated 21-5-2015

S.No.	District Jammu	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge, Jammu	00.20	00.15	00.15
2	Addl.D&S Judge, Jammu x	---	00.10	00.10
3	1 st Addl D&S Judge, Jammu	---	00.10	00.10
4	2nd.Addl.Distt.Judge Jammu	0.12	00.10	00.10
5	3 rd .Addl.Distt.Judge Jammu	00.12	00.10	00.10
6	Addl . District Judge, Bank Cases, Jammu	---	00.10	00.10
7	Spl. Judge, Anticorruption, Jammu	---	00.10	00.10
8	Addl. D&S Judge, Anticorruption, Jammu x	---	00.10	00.10
9	Addl.Distt.Judge (Matrimonial Cases) Jammu	00.12	00.10	00.10
10	C.J.M.Jammu	00.10	00.10	00.10
11	City Judge Jammu	00.10	00.10	00.10
12	Excise Mag. Jammu	00.10	00.10	00.10
13	Municipal Mag. Jammu	00.10	00.10	00.10
14	P&T Mag. Jammu	00.10	00.10	00.10
15	Electricity Mgst .Jammu	00.10	00.10	00.10
16	Sub- Judge Jammu	00.10	00.10	00.10
17	Spl.M.M (T) Jammu	00.25	00.10	00.30
18	Spl.Railway Mag.Jammu	00.10	00.10	00.10
19	Spl. Mobile Magistrate, Jammu (under 13 th Finance Commission)	00.10	00.10	00.10
20	Addl.M.M (T) Jammu	00.25	00.10	00.30
21	Munsiff, Jammu	00.10	00.10	00.10
22	Munsiff R.S.Pura	00.10	00.10	00.10
23	Munsiff Akhnoor	00.10	00.10	00.10
24	Munsiff Bishnah	00.10	00.10	00.20
25	1 st Addl. Munsiff, (Forest Mag. Jammu)	00.10	00.10	00.10
26	2 nd .Addl.Munsiff,Jammu	00.10	00.10	00.10
27	3 rd Munsiff Jammu	---	00.10	00.10
28	Sub Registrar, Jammu	00.10	00.10	00.10
29	Addl. Mobile Magistrate, R.S.Pura (under 13 th Finance Commission)	00.10	00.10	00.10

	District Samba.	"POL"	"O.E"	"T.E"
1.	Pr. District & Sessions Judge Samba	00.15	0.10	0.15
2.	C.J.M.Samba	00.10	0.10	0.10
3.	Munsiff Samba	00.10	0.10	0.10
4	Addl. Munsiff, Samba	00.10	0.10	0.10
	Addl. Mobile Magistrate, Samba (under 13 th Finance Commission)	00.10	0.10	0.10

Annexure "A"

SN/110

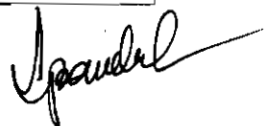
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Dated 21-05-2015

S.No.	District Kathua	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge, Kathua	00.15	0.15	0.20
2	Addl.D&S, Judge Kathua	0.12	0.10	0.10
3	C.J.M. Kathua	00.10	0.10	0.10
4	Spl. Mobile Magistrate, Kathua (under 13 th Finance Commission)	00.10	0.10	0.10
5	D.M.M. (T), Kathua	00.20	0.10	0.20
6	Munsiff Kathua	00.10	0.10	0.10
7	Munsiff Hiranagar	00.10	0.10	0.10
8	Munsiff Basohli	00.10	0.10	0.10
9	Munsiff Billawar	00.10	0.10	0.10
10	Munsiff Bani	00.10	0.10	0.10
11	Munsiff Mahanpur	00.10	0.10	00.30
12	Addl. Mobile Magistrate, Billawar (under 13 th Finance Commission)	00.10	0.10	0.10

S.No.	District Udhampur	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge,Udhampur	00.15	0.15	0.15
2	Add.Distt.Judge Udhampur	0.12	0.10	0.10
3	C.J.M.Udhampur	00.10	0.10	0.10
4	Sub-Judge Ramnagar	00.10	0.10	0.10
5	Spl. Mobile Magistrate, Udhampur (under 13 th Finance Commission)	00.10	0.10	0.10
6	D.M.M.(T) Udhampur	00.20	0.10	0.20
7	Munsiff Chenani	00.10	0.10	0.10
8	Munsiff Majalta	00.10	0.10	0.10
9	Munsiff Udhampur	00.10	0.10	0.10
10	Addl. Mobile Magistrate, Udhampur (under 13 th Finance Commission)	00.10	0.10	0.10

S.No	District Reasi.	"POL"	"O.E"	"T.E"
1.	Pr.District & Sessions Judge Reasi	00.15	0.15	0.15
2.	C.J.M.Reasi	00.10	0.10	0.10
3	Sub Judge Katra	00.10	0.10	0.15
3.	Munsiff Reasi	00.10	0.10	0.10
4	Munsiff Katra	00.10	0.10	0.15
5.	Munsiff Mahore	00.10	0.10	0.10
6	Addl. Mobile Magistrate, Reasi (under 13 th Finance Commission)	00.10	0.10	0.10



Annexure "A"

No. 110

dated 21-05-2015

S.No.	District Rajouri	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge Rajouri	00.15	00.15	0.15
2	Addl.D&S Judge Rajouri	00.12	00.10	0.10
3	C.J.M.Rajouri	00.10	00.10	0.10
4	Sub-Judge Nowshera	00.10	00.10	0.10
5	Spl. Mobile Magistrate, Rajouri (under 13 th Finance Commission)	00.10	00.10	0.20
6	D.M.M.(T) Rajouri	00.20	00.10	0.20
7	Munsiff Kotranka	00.10	00.10	0.50
8	Munsiff Kalakote	00.10	00.10	0.40
9	Munsiff Sunderbani	00.10	00.10	0.10
10	Munsiff Thanamandi x	---	00.05	0.10
11	Munsiff Budhal	00.10	00.10	0.10
12	Addl. Mobile Magistrate, Thannamandi (under 13 th Finance Commission)	00.10	00.10	0.15

S.No.	District Poonch	"POL"	"O.E"	"T.E"
1	Pr.D&S Judge,Poonch	00.15	00.15	00.20
2	C.J.M., Poonch	00.10	00.10	00.20
3	Sub-Judge Surankote	00.10	00.10	00.10
4	Spl. Mobile Magistrate, Poonch (under 13 th Finance Commission)	00.10	00.10	00.10
5	D.M.M. (T) Poonch	00.20	00.10	00.20
6	Munsiff Mendhar	00.10	00.10	00.10
7	Addl. Mobile Magistrate, Surankote (under 13 th Finance Commission)	00.10	00.10	00.10

S.No.	District Doda	"POL"	"O.E"	"T.E"
1	Pr.D&S Judg Bhaderwah	00.15	00.15	00.25
2	Addl.Distt.Judge Doda	00.12	00.10	00.20
3	C.J.M.Doda	00.10	00.10	00.10
4	Sub-Judge Bhaderwah	00.10	00.10	00.30
5	Spl. Mobile Magistrate, Bhaderwah (under 13 th Finance Commission)	00.10	00.10	00.10
6	D.M.M.(T) Doda	00.15	00.10	00.20
7	Munsiff Bhaderwah	00.10	00.10	00.10
8	Munsiff Gandoh	00.10	00.10	00.20
9	Munsiff Thathri	00.10	00.10	00.20
10	Addl. Mobile Magistrate, Doda (under 13 th Finance Commission)	00.10	00.10	00.10

Upadhyay

8

Annexure "A"

0, No 110

Dated 21-05-2015

S.No.	District Ramban .	"POL"	"O.E"	"T.E"
1.	Pr.District & Sessions Judge Ramban	00.15	00.15	00.15
2.	C.J.M.Ramban	00.10	00.10	00.15
3.	Sub Judge Batote	00.10	00.10	00.20
4	Munsiff Ramban x	---	00.05	00.10
5	Munsiff Banihal	00.10	00.10	00.30
6.	Munsiff Gool	00.10	00.10	00.10
7	Addl. Mobile Magistrate, Ramban (under 13 th Finance Commission)	00.10	00.10	00.50

S.No.	District Kishtwar .	"POL"	"O.E"	"T.E"
1.	Pr. District & Sessions Judge Kishtwar	00.15	00.15	00.20
2.	C.J.M.Kishtwar	00.10	00.10	00.10
3.	Munsiff Kishtwar	00.10	00.10	00.20

